COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 366 OF 2017 & IA NO. 933 OF 2017

Dated: 23rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Appellant(s)

Company Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant (s) : Mr. G.Sai Kumar

Mr. Teja Ray

Counsel for the Respondent(s) : Mr. Pradeep Dahiya for R-2

<u>ORDER</u>

List this matter on <u>11.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/kt